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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.04/2025/EZ

In The Matter of:

Budhan Majhi

... Applicant

Versus

The State of West Bengal & Ors.

... Respondent(s)

COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 11,
THE INSPECTOR-IN-CHARGE, BARJORA POLICE STATION, DISTRICT
BANKURA

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Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

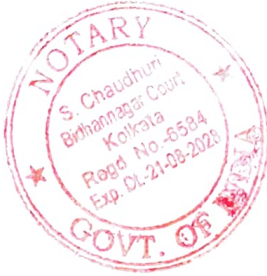
For The State of West Bengal

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COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 11,
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BANKURA

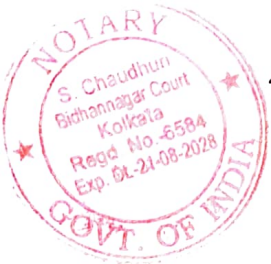
I, Sri Arnab Guha, Son of Sri Ratan Chandra Guha, aged about 55 years, by
faith – Hindu, by occupation – Government Service, presently posted as the
Inspector-in-Charge, Barjora Police Station having office at Village & post &
P.S- Barjora, District: Bankura, Pin: 722202, do hereby solemnly declare
and say as follows:-

1. That I am presently posted as the Inspector-in-Charge, Barjora Police
Station having office at Village & post & P.S- Barjora, District:
Bankura, Pin: 722202 and I have made myself well acquainted with
the facts and circumstances of the instant case and have gone
through the documents and reports pertaining to the subject matter of

0 4 MAR 2025

the instant Original Application and I am authorized to affirm and swear this affidavit before the Hon'ble Tribunal.

2. That this Affidavit -in-Opposition is being filed in compliance to the Solemn Order dated 10.01.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench.
3. That in the said Solemn Order the Hon'ble Tribunal has been pleased to direct the respondents to file their respective counter affidavits.
4. That the main allegation in the instant original application is illegal, unauthorized mining carried on by respondent number 07 in the original application in connivance with the other respondents in the village of Chunapara.
5. The other allegation as alleged is that there has not been proper rehabilitation and resettlement of the affected people of the village of chunapara.
6. That apart from the allegation of illegal mining other allegations as leveled against basically relate to the matters not related or connected with the environmental issues.
7. That mostly the allegations have been made against respondent number 07 and other respondents including the District Administration in which this respondent does not comment on the same.



0 4 MAR 2025

8. That it is stated and submitted that till date no specific complaint or FIR (First Information Report) has been lodged at Barjora Police Station by the villagers of Chunpora against Durgapur Projects Limited (DPL) and WBMDTCL regarding illegal coal mining. However, the following cases have been registered at Barjora Police Station in connection with incidents at the alleged coal mine:

1. **Barjora PS Case No. 57/22, dated 01.04.2022 Sections:**
143/447/341/323/427/506 IPC

Complainant: Sanjib Roy Chowdhury, Project In Charge of Trans Damodar Mining Pvt Limited.

Allegations: Complaint against certain villagers of Chunpora for allegedly disrupting ongoing mining operations and assaulting workers.

2. **Barjora PS Case No. 44/22, dated 11.03.2022 Sections:**
143/447/341/186/506 IPC.

Complainant: Animesh Bhattacharya, Senior Security Officer, DPL.

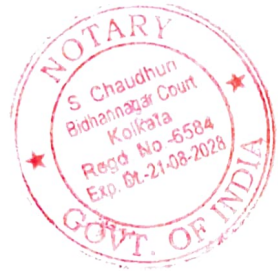
Allegations: Complaint against some villagers of Jamadargram for illegal trespass, obstruction of work, and threats to workers.

3. **Barjora PS Case No. 45/22, dated 11.03.2022 Sections:** 147/148/149/447/188/353/332/337/308 IPC, Section 9(b) of MPO Act, and Section 3 of PDPP Act.

Nature: Suo-motu police complaint.

Allegations: Agitation by local villagers, assault on police personnel, obstruction in the discharge of official duties, and damage to police vehicles.

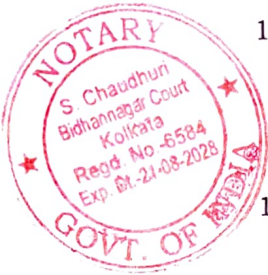
0 4 MAR 2025



The above referred F.I.Rs' have ended in Police Report/Charge Sheet and the same have been submitted before the Learned Court.

Photocopies of the F.I.Rs' and Police Report/Charge Sheet are collectively annexed herewith and marked with the letter 'R-1'.

- 9. That it is also stated and submitted that since no specific allegations of illegal mining have been received at Barjora Police Station, hence no police raids have been conducted in this regard.
- 10. That moreover no official information or complaint has been received at Barjora Police Station indicating that the mining activities in question are illegal.
- 11. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.



Identified by me

Sibajyoti Chakrabarti
 Advocate
 State of West Bengal
 03.03.2025

Deponent

[Signature]
 03.03.2025
 Inspector-in-charge
 Barjora P.S
 Dist.- Bankura

[Signature]
 S. CHAUDHURI
 ★ NOTARY ★
 GOVT. OF INDIA
 Regd. No.-6584/08
 Bidhannagar Court
 Dist.-North 24 Pgs.

04 MAR 2025

(6)

SL. NO. 150 20.25

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARAGANAS



VERIFICATION:

I, the deponent herein do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information as per records available in the office and I believe that nothing material has been concealed there from.

Verified at Kolkata on the ^{3rd} Day of March, 2025. *Jh Sw*

Identified by me

Sibajyoti Chakrabarti
Advocate
State of West Bengal
03.03.2025

Deponent

[Signature]
03.03.2025
Inspector-in-charge
Barjora P.S
Dist.- Bankura

[Signature]
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

0 4 MAR 2025



FIRST INFORMATION REPORT

04978

7

Annexure - R - 1 (In Series)

Information of a cognizable crime reported under section 154 Cr. P.C., at P.S.

Dist. Bankura Sub-Divn. Sadar P.S. Bankura Year 2022 FIR No. 57/22 Date 01/04/22

(i) Act I.P.C. Sections 143/147/341/323 (ii) Act T.P.C. Sections 127/596

(iii) Act Sections Other Acts & Sections

3 (a) General Diary Reference : Entry No. 61 Time at 20:05 hrs.

(b) Occurrence of Offence : Day Friday Date On 01/04/22 Time at around 14:50 hrs.

(c) Information Received Date On 01/04/22 Time at 20:05 hrs.

G.D. No. 61 At the Police Station: Bankura

4. Type of information : Written / Draft Written

5. Place of Occurrence : (a) Direction and Distances from P.S. about 03 km. North

(a) Address At the premises of Translamer Coal mines, P.S. - Bankura, Dist. Bankura.

(b) In case outside limit of this Police Station, then the name of P.S.

District

6. Complaint/Informant:

(a) Name Sanjib Roy Choudhury

(b) Father's / Husband's Name Pt. Nitish Roy Choudhury

(c) Date / Year of Birth Not noted

(d) Nationality Indian

(e) Address Mircheba (Sungar Nagra), P.O. - Sripalli, P.S. Bardhaman, Dist. Purba Bardhaman

7. Details of Know / Suspected / Unknown / Accused with full particulars.

(Attach separate sheet, if necessary)

8. Reasons for delay in reporting by complaint / informant

9. Particulars of properties stolen / Involved : (attach separate sheet, if required)

10. Total value of Properties stolen / Involved

11. Inquest report / U.D. : Case No., if any

12. FIR Contents : (Attach separate sheet, if required)

13. Action taken : Since the above report reveals commission of offence(s) u/s

registered the case and took up the investigation / directed Asst. Kalyan Prasad Mishra of Bankura P.S. to take up the investigation transferred to P.S. On point of jurisdiction. FIR read over to the complaint / informant admitted to be correctly recorded and a copy given to the complaint / Informant free of cost.

01/04/22

Signature / Thumb Impression of the Complainant / Informant

Signature of the officer-in-charge, Police Station with Name Rank Number if any

Certified to be true Inspector-in-charge Bankura P.S. Dist. - Bankura

Date: 01/04/2022

To
The Inspector-in-Charge
Barjora Police Station
Barjora, Distt Bankura.

Sub: Lodging of First Information Report

Dear Sir,

This is to inform you about the fact that today i.e on 01.04.2022 at around 2:50 P.M, a group of villagers from Chunpara village namely

- ① Baji Karar - S/O Sunil Karar
 - ② Karthik Bhuui
 - ③ Sailen Bhuui
 - ④ Ujjal Bhuui
 - ⑤ Bappa Bhuui
 - ⑥ Prasanta Bhuui
 - ⑦ Madhusudhan Bhuui
- and others 1 to 2 persons

suddenly entered into the mine and forcefully and illegally stopped all mining operations of Trans Damodar Coal Mine (under DPL), Barjora, Bankura

Not only that, also the undersigned have been gheraoed, threatened with filthy language, assaulted mentally and physically, abused using slapping, by those agitating villagers and tried to ~~make~~ take him along with them forcefully to their village including damage the company vehicle.

As a result, coal production and transportation of coal has been stopped completely. This may cause a serious consequence to DPL, in regard to generation of power from its plant.

Therefore, you are requested to take appropriate action as per law against the offenders.

Thanking you
Yours faithfully
Sanjay Kumar Choudhury
Sanjay Kumar Choudhury

Sanjay Ray Choudhury
S/O Late Nitish Ray Choudhury
Mircheba (Suaya Nagar)
P.O. Sripalli

Received on 01/04/22 at 20:15 hrs. and entered in Barjora P.S. Case no. 57/22 Dat. 01/04/22 u/s. 143/447/311/325/429/506 I.P.C.

Inspector-in-charge
Barjora P.S.
Dist - Bankura

01/04/22

Certified to be true
[Signature]
Inspector-in-charge
Barjora P.S.
Dist - Bankura



CHARGE SHEET/FINAL REPORT (Under Section 173 Cr. P.C.)

IN THE COURT OF LD. CHIEF JUDICIAL MAGISTRATE, SADAR COURT BANKURA

- 1. Dist: - Bankura PS: - Barjora Year: - 2022..... FIR No. 57 Dated: 01.04.2022
2. Final Report /Charge Sheet No.....50/2022..... 3. Date: - 30.04.2022.....
3. (i) Act ...I.P.C..... Section: - 143/447/341/323/427/506
(ii) Actx..... SectionX.....
(iii) Actx..... SectionX.....
(iv) Other Acts & Section: - X
4. Type of Final Form/ Report: Charge Sheet / Not Charge Sheeted for want of evidence / FRT Undetected / FRT Untraced / FRT offence abated / FR Un-occurred: Charge Sheet
5. If FR Un-occurred: False / Mistake of Fact / Mistake of Law / Non-cognizable / Civil Nature:
6. If Charge Sheet Original / Supplementary:Original.....
7. Name of the I.O. Kalyan Prasad Misra Rank :- A.S.I of Police, Barjora PS, District- Bankura.
8. (a) Name of Complainant / Informant:- Sanjib Roy Chowdhury
(b) Father's / Husband's Name: -Nitish Roy Chowdhury
9. Details of Properties / Articles / Documents recovered / seized during investigation and relied upon (separate list can be Attached, if necessary)

Table with 6 columns: SI No., Property Description, Estimated Value (In Rs), PS Property Register No., From who / where Recovered or seized, Disposal. Row 1: 1, 1) One white colour Mahindra Bolero four wheeler vehicle bearing registration no. WB40AM-3515, as the bonnet of the vehicle as damaged condition, 2) One R.C book in r/o vehicle no. WB40AM-3515 in the name of Sanjay Maji S/o Dhiren Maji of Thana Road, Andal, Andal, Paschim Bardhaman, having Chassis no. MA1XM2WJXK5C33132 and Engine no. WJK61324323, validity 02-APR-2034. 3) One work order vide no. TDMPL/DGP/WO/21-22/007 Dtd 04.08.2021 in respect of vehicle no. WB40AM-3515 in the name of Sanjay Maji, owner of the vehicle bearing regd. No. WB40AM-3515 which is hired by Trans Damodar Mining Pvt. Ltd. 4) One Driving License vide D.L no. WB 3920110085906 in the name of Prasanta Bauri S/o Lakshman Bauri of Amrai Nildanga, DGP, BWN valid till 9NT) 28-11-2031.

- 10. A. Number of accused persons charge - sheeted: - 07 (Seven)
11. B. Number of accused persons not charge - sheeted: -Nil
12. Particulars of accused persons charge - sheeted: - (Use separate sheet for each accused)
SL No. 1 (i) Name:Bapi Karar..... Whether verified: -Yes.....
(ii) Father's / Husband's Name: -Sunil Karar.....(iii) Date / Year of Birth: - 20.11.1979
(iv) Sex: -Male.....
(v) NationalityIndian..... (vi) Passport No.x..... Date of Issue
Place of Issuex..... (vii) Religion Hinduism.....X..... (viii) Whether SC /ST.....X.....
(ix) Occupation: -worker.....(x) Address: -village Chunpora, PS Barjora, District - Bankura
Whether verified no.x..... (xi) Provisional Criminal No.x.....
(xii) Regular Criminal No. (If Known)x..... (xiii) Date of Arrest: - Issued notice U/S 41(A) Cr.P.C on 13.01.22.
(xv) Date of release on bail: - 29.04.2022..(xvi) Date on which forwarded to court: -X.....
(xvii) Under Acts & Sections ... 143/447/341/323/427/506 I.P.C
(xviii) Name(s) of bailers / Sureties and Address (s).....X.....
(xix) Previous convictions with case reference: Not found at Barjora P.S record file.
(xx) Status of the accused: -Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Pro. Limous

Offender:

Certified to be true
Inspector in Charge
Barjora P.S.
Dist.- Bankura

Particulars of accused persons not Charge Sheeted (suspect)
 (Separate sheet for each suspect)
 Sl No. (i) Name
 (ii) Father's / Husband's Name Whether verified
 (iii) Date / Year of Birth
 (vi) Passport No
 (vii) Religion Date of Issue (iv) Sex (v) Nationality
 (viii) Whether SC/ST Place of Issue
 (ix) Occupation
 Whether verified
 (x) Suspicion Approved Yes / No
 (xi) Provisional Criminal No.
 (xii) Status of the accused (suspect)
 (xiii) Under Acts and Sections
 (xiv) Any Special remarks including reasons for not charge sheeting

14. Particulars of witnesses to be examined:

Sl. No.	Name	Father's / Husband's Name	Date / Year of Birth	Occupation	Address	Type of evidence to be tendered
1	2	3	4	5	6	7
1	Sanjib Roy Chowdhury	Lt Nitish Roy Chowdhury	-	Service	of Mirchaba (Surya Nagar) P.O- Sripalli, Dist- Purba Bardhaman A/P Project in-charge of Trans Damodar Coal Mine (under DPL), P.S Barjora, Dist Bankura	Complainant
2	Sandip Sahoo	Shyam Sundar Sahoo	-	Service	of Block No. 5B, 8/B Tapoban City, P.S Kanksa, Dist Paschim Bardhaman A/P Trans Damodar Coal Mines, P.S Barjora, Dist Bankura	Eye Witness
3	Ashis Roy	Lt. Sahadeb Roy	68 Yrs	Service	of Plot No. 63, Kalyanpur Housing, Asansole-5, P.S Asansole North, Dist Paschim Bardhaman A/P Trans Damodar Coal Mines, P.S Barjora, Dist Bankura	Eye Witness
4	Koushik Kr. Ghosh	Ashok Kr. Ghosh	35 Years	-	of village Digha, P.O Dwarbasini, P.S Pandua, Dist Hooghly A/P Trans Damodar Coal Mines, P.S Barjora, Dist Bankura	Eye Witness
5	Sunil Mondal	Pravash Ch. Mondal	43 Yrs	-	of village Nero, P.O Bagsuma, P.S Govindpur, Dist Mondal Dhanbad A/P Trans Damodar Coal Mines, P.S Barjora, Bankura	Eye Witness
6	Prasanta Bauri	Lakshman Bauri	32 Yrs	-	of Amrai Nildanga, P.S Durgapur, Dist Paschim Bardhaman A/P Trans Damodar Coal Mines P.S Barjora, Dist Bankura	Eye Witness
7	Dr. Rupam Sinha	-	-	Doctor	Emergency Medical Officer, Barjora Super Specialty Hospital, Barjora, Bankura	Medical Officer
8	S.I Prasenjit Biswas	-	-	West Bengal Police	Barjora P.S, Dist- Bankura	Police
9	ASI Kalyan Prasad Misra	-	-	West Bengal Police	Barjora P.S, Dist- Bankura	Police

15. If FR is false, indicate action taken or proposed to be taken U/S 182/211 IPC
 16. Result of Laboratory /Analysis
 17. Brief Fact of the Case (add separate sheet, if necessary):- The brief fact of the Case is already noted in FIR. On the basis of the Court complaint of complainant started Barjora P.S case No. 57/22 dated 01.04.2022 U/S 143/417/341/323/427/506/1 and endorsed to me for its investigation

Despatched at a.m./p.m.

Forwarded by Inspector-in-Charge
 Name:- ARNAB GUHA
 Rank -INSPECTOR OF POLICE,
 I/C BARJORA P.S.

Signature of the Investigation Officer
 Submitting the Final Report / Charge Sheet
 Name:- Kalyan Prasad Misra
 Rank - A.S.I of police,
 Barjora P.S, Bankura

Inspector-In-charge
Barjora P.S.
Dist.- Bankura

Certified to be true
 Inspector-in-charge
 Barjora P.S.
 Dist.- Bankura

During investigation of the case, visited the P.O. and prepared rough sketch map of the P.O. with explanatory index and examined the available witnesses and recorded their statement U/S 161 Cr.P.C. Then seized i) One white colour Mahindra Bolero four wheeler vehicle bearing registration no. WB40AM-3515, as the bonnet as damaged condition ii) One R.C book in the name of Sanjay Maji S/o Dhiren Maji of Thana Road, Andal, Andal, Paschim Bardhaman iii) One work order between the Trans Damodar Mining Pvt. Ltd and the owner of the vehicle iv) One Driving License vide D.L. no. WB 3920110085906 in the name of Prasanta Bauri from the P.O under proper seizure list duly signs by the complainant and witnesses respectively. Collected injury report from Barjora Super Speciality Hospital in respect of injured person Sanjib Roy Chowdhury S/o Lt Nitish Roy Chowdhury and found that Dr. Rupam Sinha of Emergency Medical Officer, Barjora Super Speciality Hospital has been conducted his medical examination. On 13.04.2022 issued notice U/S 41(A) Cr.P.C to the F.I.R named accused persons i) Bapi Karar S/o Sunil Karar ii) Kartik Bhui S/o Shib Shankar Bhui iii) Sailen Bhui S/o Kinkar Bhui iv) Ujjwal Bhui S/o Santosh Bhui v) Bappa Bhui S/o Shankar Bhui vi) Prasanta Bhui S/o Kinkar Bhui and vii) Madhusudan Bhui @ Karar S/o Lt. Anupam Karar all of village Chunpora, P.S Barjora, Dist Bankura. Then on 30.04.2022 received Order sheet of Ld Court through G-mail that all the above mentioned F.I.R named accused persons have surrendered before Ld. Court on 29.04.2022 and released on bail on the same day. In course investigation it revealed that the accused persons are assembled at Trans Damodar Coal mines and wrongfully restrains the Trans Damodar official staff due to their various demands. While the accused persons and other wrongfully restrains the official staff of Trans Damodar then the altercation was took place.

During investigation of the case a prima facie Charge U/S. 143/447/341/323/427/506 I.P.C against F.I.R named accd person i) Bapi Karar S/o Sunil Karar ii) Kartik Bhui S/o Shib Shankar Bhui iii) Sailen Bhui S/o Kinkar Bhui iv) Ujjwal Bhui S/o Santosh Bhui v) Bappa Bhui S/o Shankar Bhui vi) Prasanta Bhui S/o Kinkar Bhui and vii) Madhusudan Bhui @ Karar S/o Lt. Anupam Karar all of village Chunpora, P.S Barjora, Dist Bankura have well been established in this case.

As such after consulting my superiors, I do hereby submit Charge sheet vide Barjora P.S Charge Sheet No. 50/22 date 30/04/2022 U/S 143/447/341/323/427/506 I.P.C against the FIR named person i) Bapi Karar S/o Sunil Karar ii) Kartik Bhui S/o Shib Shankar Bhui iii) Sailen Bhui S/o Kinkar Bhui iv) Ujjwal Bhui S/o Santosh Bhui v) Bappa Bhui S/o Shankar Bhui vi) Prasanta Bhui S/o Kinkar Bhui and vii) Madhusudan Bhui @ Karar S/o Lt. Anupam Karar all of village Chunpora, P.S Barjora, Dist Bankura in this case. They will face trial of the case in an open court of law.

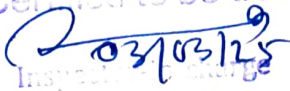
All the witness as noted in column no. 14 may kindly be summoned through their proper channel to prove the case at the time of trial.

The result of the investigation is being informed to the Complainant.

Contd. Col. No. 12

SL No. 2 (i) Name: **Kartik Bhui** Whether verified: -Yes.....
(ii) Father's / Husband's Name: -**Shib Shankar Bhui**.....(iii) Date / Year of Birth: - **10.09.1993**
(iv) Sex: -**Male**.....
(v) Nationality**Indian**..... (vi) Passport No.x..... Date of Issue
Place of Issuex..... (vii) Religion Hinduism.....X..... (viii) Whether SC /ST.....X.....
(ix) Occupation: -**worker**.....(x) Address: -**village Chunpora, PS Barjora, District - Bankura**
Whether verified no.x..... (xi) Provisional Criminal No.x.....
(xii) Regular Criminal No. (If Known)x..... (xiii) Date of Arrest: - **Issued notice U/S 41(A) Cr.P.C on 13.04.22.**
(xv) Date of release on bail: - **29.04.2022**.....(xvi) Date on which forwarded to court: -X.....
(xvii) Under Acts & Sections ... **143/447/341/323/427/506 I.P.C**
(xviii) Name(s) of bailers / Sureties and Address (s).....X.....
(xix) Previous convictions with case reference: **Not found at Barjora P.S record file.**
(xx) Status of the accused: -**Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed Offender.**

SL No. 3 (i) Name: **Sailen Bhui** Whether verified: -Yes.....
(ii) Father's / Husband's Name: -**Kinkar Bhui**.....(iii) Date / Year of Birth: - **02.01.1977**
(iv) Sex: -**Male**.....
(v) Nationality**Indian**..... (vi) Passport No.x..... Date of Issue
Place of Issuex..... (vii) Religion Hinduism.....X..... (viii) Whether SC /ST.....X.....
(ix) Occupation: -**worker**.....(x) Address: -**village Chunpora, PS Barjora, District - Bankura**
Whether verified no.x..... (xi) Provisional Criminal No.x.....
(xii) Regular Criminal No. (If Known)x..... (xiii) Date of Arrest: - **Issued notice U/S 41(A) Cr.P.C on 13.04.22.**
(xv) Date of release on bail: - **29.04.2022**.....(xvi) Date on which forwarded to court: -X.....
(xvii) Under Acts & Sections ... **143/447/341/323/427/506 I.P.C**
(xviii) Name(s) of bailers / Sureties and Address (s).....X.....
(xix) Previous convictions with case reference: **Not found at Barjora P.S record file.**
(xx) Status of the accused: -**Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed Offender.**

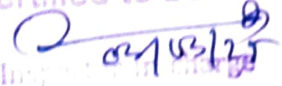
Certified to be true

Inspector
Barjora P.S.
Dist- Bankura

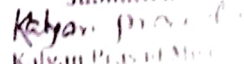
SL No. 4 (i) Name: Ujjwal Bhui Whether verified: Yes
 (ii) Father's / Husband's Name: Santosh Bhui (iii) Date / Year of Birth: 09.01.1990
 (iv) Sex: Male
 (v) Nationality: Indian (vi) Passport No. x Date of Issue x
 Place of Issue x (vii) Religion Hinduism x (viii) Whether SC / ST x
 (ix) Occupation: worker (x) Address: village Chunpora, PS Barjora, District - Bankura
 Whether verified no. x (xi) Provisional Criminal No. x
 (xii) Regular Criminal No. (If Known) x (xiii) Date of Arrest: Issued notice U/S 41(A) Cr.P.C on 13.04.22.
 (xv) Date of release on bail: 29.04.2022 (xvi) Date on which forwarded to court: x
 (xvii) Under Acts & Sections: 143/447/341/323/427/506 I.P.C
 (xviii) Name(s) of bailers / Sureties and Address (s) x
 (xix) Previous convictions with case reference: Not found at Barjora P.S record file.
 (xx) Status of the accused: Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed
 Offender

SL No. 5 (i) Name: Bappa Bhui Whether verified: Yes
 (ii) Father's / Husband's Name: Shankar Bhui (iii) Date / Year of Birth: 03.08.1992
 (iv) Sex: Male
 (v) Nationality: Indian (vi) Passport No. x Date of Issue x
 Place of Issue x (vii) Religion Hinduism x (viii) Whether SC / ST x
 (ix) Occupation: worker (x) Address: village Chunpora, PS Barjora, District - Bankura
 Whether verified no. x (xi) Provisional Criminal No. x
 (xii) Regular Criminal No. (If Known) x (xiii) Date of Arrest: Issued notice U/S 41(A) Cr.P.C on 13.04.22.
 (xv) Date of release on bail: 29.04.2022 (xvi) Date on which forwarded to court: x
 (xvii) Under Acts & Sections: 143/447/341/323/427/506 I.P.C
 (xviii) Name(s) of bailers / Sureties and Address (s) x
 (xix) Previous convictions with case reference: Not found at Barjora P.S record file.
 (xx) Status of the accused: Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed
 Offender

SL No. 6 (i) Name: Prasanta Bhui Whether verified: Yes
 (ii) Father's / Husband's Name: Kinkar Bhui (iii) Date / Year of Birth: 10.08.1984
 (iv) Sex: Male
 (v) Nationality: Indian (vi) Passport No. x Date of Issue x
 Place of Issue x (vii) Religion Hinduism x (viii) Whether SC / ST x
 (ix) Occupation: Cultivation (x) Address: village Chunpora, PS Barjora, District - Bankura
 Whether verified no. x (xi) Provisional Criminal No. x
 (xii) Regular Criminal No. (If Known) x (xiii) Date of Arrest: Issued notice U/S 41(A) Cr.P.C on 13.04.22.
 (xv) Date of release on bail: 29.04.2022 (xvi) Date on which forwarded to court: x
 (xvii) Under Acts & Sections: 143/447/341/323/427/506 I.P.C
 (xviii) Name(s) of bailers / Sureties and Address (s) x
 (xix) Previous convictions with case reference: Not found at Barjora P.S record file.
 (xx) Status of the accused: Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed
 Offender

SL No. 7 (i) Name: Madhusudan Bhui @ Karar Whether verified: Yes
 (ii) Father's / Husband's Name: Lt. Anupam Karar (iii) Date / Year of Birth: 04.10.1981
 (iv) Sex: Male
 (v) Nationality: Indian (vi) Passport No. x Date of Issue x
 Place of Issue x (vii) Religion Hinduism x (viii) Whether SC / ST x
 (ix) Occupation: Cultivation (x) Address: village Chunpora, PS Barjora, District - Bankura
 Whether verified no. x (xi) Provisional Criminal No. x
 (xii) Regular Criminal No. (If Known) x (xiii) Date of Arrest: Issued notice U/S 41(A) Cr.P.C on 13.04.22.
 (xv) Date of release on bail: 29.04.2022 (xvi) Date on which forwarded to court: x
 (xvii) Under Acts & Sections: 143/447/341/323/427/506 I.P.C
 (xviii) Name(s) of bailers / Sureties and Address (s) x
 (xix) Previous convictions with case reference: Not found at Barjora P.S record file.
 (xx) Status of the accused: Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed
 Offender

Certified to be true

 Inspector
 Barjora P.S.
 Dist - Bankura

Submitted

 Kalyan Prasad Mishra
 ASI of Police
 Barjora P.S. Dist - Bankura
 Date: 30.04.2022



13

FIRST INFORMATION REPORT 04955

First information of a cognizable crime reported under section 154 Cr.P.C. at PS

1 Dist Bankura Sub-Divn Sadar PS Barjora Year 2022 FIR No 44/21 Date 11-03-2022

2 (i) Act I.P.C. Sections 143/447/341/186/506 (ii) Act Sections

(iii) Act Sections Other Acts & Sections

3 (a) General Diary Reference Entry No 510 Time 14:55 hr

(b) Occurrence of Offence Day On 09-03-22 and 11-03-22 Date Time 10:00 hr & 12:30 hr

(c) Information Received Date 11-03-2022 Time 14:55 hr

G.D. No 510 At the Police Station: Barjora

4 Type of information: Written/Oral Written

5 Place of Occurrence: (a) Direction and Distances from PS At the premises of Transdamodar

(b) Address Coal Mining Pvt Ltd Under the Durgapur Project Limited (Govt. of West Bengal Enterprise) of Barjora PS, Dist. Bankura, North, 3 km (pp)

(c) In case outside limit of this Police Station, then the name of P.S. District

6. Complainant/Informant: (a) Name Animesh Bhattacharya

(b) Father's / Husband's Name S/o Saileratanath Bhattacharya

(c) Date / Year of Birth Not noted

(d) Nationality Indian

(e) Address Sr. Security Officer, Durgapur Project Limited, Govt. of West Bengal Enterprise

7 Details of Know / Suspected / Unknown Accused with full particulars (1) Ashok Pal S/o Nongar Pal (2) Bachhu Pal S/o Sahadeb Pal (3) Dulal Mondal S/o Murali Mondal (4) Aditya Bhusi S/o Tarapada Bhusi and (5) Sanjib Das S/o Bishan Das all of village Jamadargram P.S. - Barjora Dist. Bankura and others.

8. Reasons for delay in reporting by complaint / informant

9. Particulars of properties stolen / Involved: (attach separate sheet, if required)

10. Total value of Properties stolen / Involved: 10

11. Inquest report / U.D.: Case No., If any: The original written complaint of the complainant which is treated as F.I.R is attached here with

12 FIR Contents: (Attach separate sheet, if required)

13. Action taken: Since the above report reveals commission of offence(s) u/s 143/447/341/186/506 I.P.C.

registered the case and took up the investigation / directed Asst. Jayanta Mondal of Barjora P.S. Cell P.L. investigate the case. to take up the investigation transferred to P.S. On point of jurisdiction. FIR read over to the complainant/ informant admitted to be correctly recorded and a copy given to the complainant / Informant free of cost.

Signature of the officer-in-charge, Police Station with Name : Kankon Bose Rank : SI of Police, Barjora P.S. Dist. Bankura Number if any : Inspector-in-charge Barjora P.S. Dist.- Bankura

Signature/ Thumb Impression of the Complainant/ Informant

Signature of Animesh Bhattacharya

Certified to be true

Inspector in Charge Barjora P.S. Dist.- Bankura

Signature of Inspector in Charge

Inspector in Charge Barjora P.S. Dist.- Bankura

Signature of Inspector in Charge

Inspector in Charge Barjora P.S. Dist.- Bankura

Signature of Inspector in Charge

Inspector in Charge Barjora P.S. Dist.- Bankura

Signature of Inspector in Charge

Inspector in Charge Barjora P.S. Dist.- Bankura

Signature of Inspector in Charge

Inspector in Charge Barjora P.S. Dist.- Bankura

Signature of Inspector in Charge

Inspector in Charge Barjora P.S. Dist.- Bankura

Signature of Inspector in Charge

Inspector in Charge Barjora P.S. Dist.- Bankura

Signature of Inspector in Charge

Inspector in Charge Barjora P.S. Dist.- Bankura

To
The Inspector In Charge
Barjora Police Station
Dist. Bankura

Date : 11/03/2022

SUB: COMPLAIN ON ILLEGAL TRESSPASS, THREAT OBSTRUCTION OF RUNNING THE MINE OPERATION, THREATNING OF LIFE IN M/S TRANS DAMODAR MINING OWNED BY M/S DURGAPUR PROJECT LIMITED.

Sir

I Sri Animesh Bhattacharya S/O Sri Sailendra Nath Bhattacharya by Designation Sr. Security Officer, The Durgapur Projects Limited, A Government of West Bengal Enterprise like to submit that some villagers of Jamadargram, PS Barjora, Dist: Bankura, entered inside our Transdamodar Mining Project side on 09/03/2022 and forcibly stopped all the mining operation including despatch of Coal to Power Station of DPL being a public utility service and threatened our Mines staff and officials of the dare consequences in case we operate the mining activities. Due to their constant threat and restraining the mining activities remain suspended on 10/03/2022 also. On 11/03/2022 the agitators attended a meeting at around 12.30 pm and remain firm in their stand of suspension of mining activities and threatening the mines staffs and officials of the dare consequences of life if we venture to start the mining activities.

Some of the persons who have been identified are as follows:

- Ashok Pal , S/o Nongar Pal, Address : Jamadargram, Barjora, Bankura
- Bachhu Pal, S/o Sahadeb Pal, Address : Jamadargram, Barjora, Bankura
- Dulal Mondal, S/o Lt. Muruli Mondal, Address : Jamadargram, Barjora, Bankura
- Aditya Bhui, S/o Tarapada Bhui, Address : Jamadargram, Barjora, Bankura
- Sanjib Das , S/o Budhan Das, Address : Jamadargram, Barjora, Bankura

In this context a complaint lodged by One Sri Sanjib Roy Chowdhury, Project in charge M/s Transdamodar Mining Private Limited our engaged MDO is enclosed for favour of perusal and taking necessary legal action against the culprits for illegal trespass inside the mines area, obstruction of the staff and officials for performing their duty, forceful stoppage of work, and threatening the mines officials and staffs of life as per the specific provision of law.

Thanking you,

Yours faithfully,

Animesh Bhattacharya
Sri Animesh Bhattacharya, 11.3.22.
Sr. Security Officer, DPL,
Phone Number; 9434230713

Received on 11-03-22 at
14-55h and Shakti Barjora PS
Case no:- 44/22 dt 11/03/22
u/s 143/447/341/186/506 I.P.C.

Kanungo
Sr. Police
Barjora P.S.
11/03/22
Inspector-In-charge
Barjora P.S.
Dist.- Bankura

Certified to be true
Inspector In Charge
Barjora P.S.
Dist.- Bankura



TRANS DAMODAR MINING PVT. LTD.

15

Ref. TDMPL/DGP/2021-22/162

Date: - 11.03.22

To
The Inspector In Charge
Barjora Police Station
Barjora, Bankura

THROUGH: THE DURGAPUR PROJECTS LIMITED, DURGAPUR

SUB: COMPLAIN ON ILLEGAL TRESSPASS, THREAT, OBSTRUCTION OF RUNNING THE MINE OPERATION, THREATNING OF LIFE IN M/S TRANS DAMODAR MINING OWNED BY M/S DURGAPUR PROJECT LIMITED.

Sir,

I Sri Sanjib Roy Chowdhury, S/O Lt Nitish Roy Chowdhury by Designation Project In charge of Trans Damodar Mining Pvt Ltd Of Trans Damodar Coal Mines, Barjora, Bankura do hereby lodging a complain to the effect that a group of villagers about 25 to 30 heads of Jamadargram suddenly entered inside the mine premises on 09.03.22 at about 10:00 A.M and forcibly stopped all the mining operation which includes Production of coal, Despatch of Coal to DPL power plant being a public utility service, Blasting, Dewatering operation and also threatening us of the dare consequences if we attempt to take the venture of operating the mines.

They were called in a meeting at Administrative level to settle the issue on 10.3.2022 at BDO Office, Barjora, but they were not participated in the said meeting. Due to their consistent threat the mines operation remain suspended.

Again, on 11.03.2022 the agitators attended a meeting at around 12:30 P.M. in mine office at TDCM where they remain firm in their stand of suspension of the mines and threatening the Mine Officials and Staffs in case we operate the mines we have to face the dare consequences of life. During this period they have also threatening the staff residing in the residential camps of their life if they participate in the mining activities.

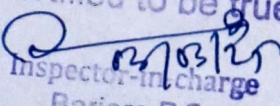
Some of the persons who have been identified are as follows:

Ashok Pal, S/o Nongar Pal, Address : Jamadargram, Barjora, Bankura
Bachhu Pal, S/o Sahadeb Pal, Address : Jamadargram, Barjora, Bankura
Dulal Mondal, S/o Lt. Muruli Mondal, Address : Jamadargram, Barjora, Bankura
Aditya Bhui, S/o Tarapada Bhui, Address : Jamadargram, Barjora, Bankura
Sanjib Das, S/o Budhan Das, Address : Jamadargram, Barjora, Bankura

Registered Office
3A, Ho-Chi-Minh Sarani
Kolkata - 700 071
Ph: 033 2289 2508
Fax: 033 2289 2509
E-mail: transdamodarminingpvtltd@gmail.com

Site Office
CA-12, Bengal Ambuja Complex
Phase-II, City Centre
Durgapur - 713216
Burdwan, West Bengal

Page No-1

Certified to be true

Inspector-in-charge
Barjora P.S.
Dist.- Bankura

Ref: TOMPL/DGP/2021-22/162

Date - 11.03.22

To
The Inspector In Charge
Barjora Police Station
Barjora, Bankura

THROUGH: THE DURGAPUR PROJECTS LIMITED, DURGAPUR

SUB: COMPLAIN ON ILLEGAL TRESSPASS, THREAT, OBSTRUCTION OF RUNNING THE MINE OPERATION, THREATNING OF LIFE IN M/S TRANS DAMODAR MINING OWNED BY M/S DURGAPUR PROJECT LIMITED.

Sir,

I Sri Sanjib Roy Chowdhury, S/O Lt Nitish Roy Chowdhury by Designation Project In charge of Trans Damodar Mining Pvt Ltd Of Trans Damodar Coal Mines , Barjora, Bankura do hereby lodging a complain to the effect that a group of villagers about 25 to 30 heads of Jamadargram suddenly entered inside the mine premises on 09.03.22 at about 10:00 A.M and forcibly stopped all the mining operation which includes Production of coal, Despatch of Coal to DPL power plant being a public utility service, Blasting ,Dewatering operation and also threatening us of the dare consequences if we attempt to take the venture of operating the mines.

They were called in a meeting at Administrative level to settle the issue on 10.3.2022 at BDO Office, Barjora, but they were not participated in the said meeting. Due to their consistent threat the mines operation remain suspended.

Again, on 11.03.2022 the agitators attended a meeting at around 12:30 P.M. in mine office at TDCM where they remain firm in their stand of suspension of the mines and threatening the Mine Officials and Staffs in case we operate the mines we have to face the dare consequences of life. During this period they have also threatening the staff residing in the residential camps of their life if they participate in the mining activities.

Some of the persons who have been identified are as follows:

- Ashok Pal , S/o Nongar Pal, Address : Jamadargram, Barjora, Bankura
- Bachhu Pal, S/o Sahadeb Pal, Address : Jamadargram, Barjora, Bankura
- Dulal Mondal, S/o Lt. Muruli Mondal, Address : Jamadargram, Barjora, Bankura
- Aditya Bhui, S/o Tarapada Bhui, Address : Jamadargram, Barjora, Bankura
- Sanjib Das , S/o Budhan Das, Address : Jamadargram, Barjora, Bankura

Registered Office
3A, Ho-Chi-Minh Sarani
Kolkata - 700 071
Ph 033 2289 2508
Fax 033 2289 2509
E-mail: transdamodarminingpvtltd@gmail.com

Site Office
CA-12 Bengal Ambuja Complex
Phase-II, City Centre
Durgapur - 713218
Burdwan West Bengal

Page no-1

Certified to be true
Inspector-in-charge
Barjora P.S.
Dist.- Bankura



TRANSDAMODAR MINING PVT. LTD.

(17)

In view of the above circumstances you are requested to initiate appropriate legal action as per the law of the land for illegal trespass inside the mines premises, forceful stoppage of the mines operation being a public utility service and threatening of the Mines Official and staffs of life and resistance of their bonafide official duties.

Thanking you

With regards

Sanjib Roy Chowdhury
11/3/2022

Sanjib Roy Chowdhury
S/O:- Lt Nitish Roy Chowdhury
Project In charge
Trans Damder Mining Pvt Ltd
Trans Damoder Coal Mine
The Durgapur Projects Limited
Barjora, Bankura
Mob: 7001580414

Address :
Mirchoba, Surjya Nagar
P.O:- Sripalli
P.S:- Bardhaman
Dist:- Purba Bardhaman
West Bengal
PIN- 713103

Registered Office :
3A, Ho-Chi-Minh Sarani
Kolkata - 700 071
Ph. 033 2289 2508
Fax 033 2289 2509

2

Site Office .
CA-12, Bengal Ambuja Complex
Phase-II, City Centre
Durgapur - 713216
Burdwan, West Bengal

Certified to be true

03/03/25
Inspector in-charge

Barjora P.S.
Dist.- Bankura

W.P. Form No. 39
P.R. 1913 VOL-II



CHARGE SHEET/FINAL REPORT
(Under Section 173 Cr.P.C.)
COURT OF Ld. C.J.M. SADAR COURT BANKURA

1. Dist - Bankura P.S. - Barjora
2. Final Report/Charge Sheet No. 41/2022 Date: -31/03/2022
3. F.I.R. No. 44/2021 date 11/03/2022
4. (i) Act I.P.C. Section: 143/447/341/186/506
(ii) Act Section:
(iii) Act Section:
(iv) Other Acts & Section: - X

5. Type of Final Form Report: Charge Sheet / Not Charge Sheeted for want of evidence / FRT Undetected / FRT Untraced /
FR Offence abated / FR Un-occurred / Charge Sheet

6. If FR Un-occurred - False / Mistake of Fact / Mistake of Law / Non-cognizable / Civil Nature
7. If Supplementary or Original ORIGINAL

8. Name, Rank & No. (if any) of the I.O. (s): Jayanta Mandal A.S.I. of Police.

9. (a) Name of Complainant / Informant: - Animesh Bhattacharya
(b) Father's / Husband's Name - S/o Sailendranath Bhattacharya

10. Date on which the complainant/informant was informed of result: On 31/03/2022

11. Details of Properties / Articles / Documents recovered / seized during investigation and relied upon (separate list can be attached, if necessary)

S.No.	Property Description	Estimated Value (In Rs)	PS Property Register No.	From who / where recovered or seized	Disposal
2		3	4	5	6
		Nil			

11 A. Number of accused persons charge sheeted: - 05 (five)
11 B. Number of accused persons not charge sheeted: - Nil

12. Particulars of accused persons charge sheeted: -
(i) Name: Ashoke Paul
(ii) Father's / Husband's Name: - S/o Nangar Paul

(iii) Date, Year of Birth:
(iv) Sex: Male

(v) Nationality: Indian
(vi) Religion: Hinduism

(vii) Whether SC / ST: X

(viii) Occupation: -

(ix) Address: - Jamadargram, P.S. Barjora Dist Bankura

(x) Provisional Criminal No. X

(xi) Regular Criminal No. X

(xii) Date of Arrest: Shown arrest on 16/03/22 by the Ld. Court

(xiii) Date of release on bail: - X

(xiv) Date on which forwarded to court: - X

(xv) Under Acts & Sections: - 143/447/341/186/506 I.P.C.

(xvi) Name(s) and Address (es) of Sureties: - X

(xvii) Previous convictions with case reference: Barjora P.S. Case No. 45/22 Date 11.03.2022 U.S. 147/118/149/447/188/353/332/337/308 I.P.C. & 9 (b) M.P.O. Act & Section 3 of P.D.P.P. Act

(xviii) Forwarded/Bailed by Police /Under Police custody/Bailed by Court/In Judicial Custody/Absconding/Proclaimed Offender:
(Attach separate sheet, if necessary)

Certified to be true

[Signature]
Inspector
Barjora P.S.
Dist. - Bankura

19

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Particulars of accused persons not Charge Sheeted (suspected).

- (i) Name
- (ii) Father's / Husband's Name
- (iii) Date / Year of Birth
- (iv) Sex
- (v) Nationality
- (vi) Religion
- (vii) Whether SC/ ST
- (viii) Occupation
- (ix) Address
- (x) Provisional Criminal No.
- (xi) Suspicion Approved: Yes / No
- (xii) Forwarded/Bailed by Police /Bailed by Court/In Judicial Custody/Abscending/Proclaimed Offender.
- (xiii) Under Acts and Sections
- (xiv) Any Special remarks including reasons for not Charge—Sheeting

14. Particulars of witnesses to be examined:

Sl. No.	Name	Father's / Husband's Name	Date / Year of Birth	Occupation	Address	Type of evidence to be tendered
1	2	3	4	5	6	7
<u>Name and address of witness:</u>						
i.	Animesh Bhattacharya S/o Sailendranath Bhattacharya Sr. Security Officer. The Durgapur Project Limited. Government of West Bengal Enterprise (Complainant)					
ii.	Prabir Kr. Dutta (57) S/o. Lt. Bijoy Kr. Dutta of Indpur Bangla P.S. Indpur Dist. Bankura. Security-in-Charge of Trans Damodar Coal Mining Pvt. Ltd. P.S. Barjora Dist. Bankura					
iii.	Suman Mukherjee (34 years) S/o. Lt. Gobordhan Mukherjee of village Pairachali P.S. Pancha Dist. Purulia. Security supervisor of Trans Damodar Coal Mining Pvt. Ltd. P.S. Barjora Dist. Bankura					
iv.	Simil Mandal S/o. Lt. Pravash Ch. Mandal of village Nero P.O. Bagsuma Dhanbad Trans Damodar Coal Mining Pvt. Ltd. P.S. Barjora Dist. Bankura					
v.	Asish Kr. Roy S/o. Sahadeb Roy of Plot No. 63 Kalyanpur Housing Estate, 30 Hirapur Bardhaman 713304. Assistant Project Manager (TDMPL) Barjora.					
vi.	Sandeep Kr. Sahoo S/o. Shyamsundar Sahoo of Block No. 58, 08 B, Tapoban City. Near Nation Hospital. Durgapur. Bamunara. Bardhaman. W.B.-713212. Maintenance In-Charge (TDMPL) Barjora.					
vii.	Dibyendu Das S/o. Dulal Das of Khudiram Sarani, Kulti Bardhaman 713359. Assistant Manager DPL.					
viii.	S. I. Kankan Ghosh (R.O) of Barjora P.S. Dist- Bankura.					
ix.	A.S.I. Jayanta Mondal (I.O) of Barjora P.S. Dist- Bankura					

- 15. If FIR is false, indicate action taken or proposed to be taken U/S 182/211 IPC
- 16. Result of Laboratory Analysis
- 17. Brief Fact of the Case:

The fact of the case in brief is that on 11.03.2022 at 14:55 hours received a written complaint of one Animesh Bhattacharya S/o Sailendranath Bhattacharya Sr. Security Officer. The Durgapur Project Limited, Government of West Bengal Enterprise to the effect that (i) Ashoke Paul S/o Nangar Paul (ii) Bache Pal S/o. Sandeh Pal (iii) Dulal Mandal S/o. Lt. Muruli Mandal (iv) Aditya Bhuiin S/o. Tarapada Bhuiin (v) Sanjib Das S/o. Budhan Das and others of village Jamadangan P.S. Barjora Dist. Bankura and others being assembled and entered inside the premises of Trans Damodar Coal Mines illegally and forcibly stopped all the mining operation including dispatch of Coal and also threatened to Mines staffs and officials with dire consequence. Over this started Barjora P.S. Case No. 44/2022 Date 11.03.2022 U/S. 143/447/341/186/506 I.P.C has been registered and per endorsement I took up its investigation.

Despatched at a.m/p.m.....

Forwarded by Officer-in-Charge
 Name: Arnab Guha
 Rank: INSPECTOR OF POLICE
 I/C, BARJORA P.S.
 Inspector-in-charge
 Barjora P.S
 Dist.- Bankura

Signature of the Investigating Officer
 Jayanta Mondal,
 Submitting the Final Report / Charge Sheet
 Name: Jayanta Mondal
 Rank: A.S.I. of Police,
 BARJORA P.S
 Dt. 31.03.22

Certified to be true
 Inspector-in-charge
 Barjora P.S.
 Dist.- Bankura

Contd. Col No- 11

During investigation of this case, I visited the P.O, drew rough sketch map of the P.O. with index, examined the complainant and available witnesses and recorded their statement U/S 161 Cr.P.C. On 13/03/2022 I submitted a prayer before the Ld. C.M. Sada Court Bankura regarding shown arrest of accused persons named (i) Ashoke Paul S/o Nangar Paul (ii) Batchu Pal S/o. Sahadeb Pal (iii) Dulal Mandal S/o. Lt. Muruli Mandal all of village Jamadargram P.S. Barjora Dist. Bankura in this case. On 16/03/22 the Ld. Court has kindly passed my prayer of shown arrest. On 17/03/22 I served notice U/S 41(A) Cr. P.C. upon the F.I.R. named accused Aditya Bhuin S/o. Tarapada Bhuin (v) Sanjib Das S/o. Budhan Das. On 29/03/22 received mail from G.R.O. Sada Court Bankura vide G.R-283/2022 that accused namely 1. Aditya Bhuin 2. Sanjib Das have surrendered before Ld. Court on 25/03/2022 and released on bail on the same day.

During investigation, a prima facie charge U/S. 143/447/341/186/506 I.P.C against all the F.I.R. named accused persons named (i) Ashoke Paul S/o Nangar Paul (ii) Batchu Pal S/o. Sahadeb Pal (iii) Dulal Mandal S/o. Lt. Muruli Mandal (iv) Aditya Bhuin S/o. Tarapada Bhuin (v) Sanjib Das S/o. Budhan Das and others of village Jamadargram P.S. Barjora Dist. Bankura in this case

So, after consulting my superiors I do hereby submit Charge Sheet vide Barjora P.S. Charge Sheet No. 41/2022 Dt. 31/03/2022 U/S. 143/447/341/186/506 I.P.C against all the F.I.R. named accused persons named (i) Ashoke Paul S/o Nangar Paul (ii) Batchu Pal S/o. Sahadeb Pal (iii) Dulal Mandal S/o. Lt. Muruli Mandal (iv) Aditya Bhuin S/o. Tarapada Bhuin (v) Sanjib Das S/o. Budhan Das of village Jamadargram P.S. Barjora Dist. Bankura in this case to face trial in open court of law. The witnesses as noted in column. No. 114 will prove the case during trial. All may kindly be summoned.

The complainant is being informed about the result of the investigation of the case.

Submitted
Jayanta Mondal,
A.S.I. Jayanta Mandal
Barjora P.S.
Dist. Bankura
Dt 31.03.22

Contd in column. No. 12.

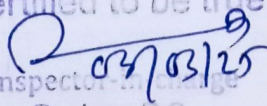
(ii) Batchu Pal S/o. Sahadeb Pal of village Jamadargram P.S. Barjora Dist. Bankura shown arrested on 16/03/22 (U/S. 143/447/341/186/506 I.P.C) and he is involved in c/w. Barjora P.S. Case No. 45/22 Date 11.03.2022 U/S 147/148/149/447/188/353/332/337/308 I.P.C. & 9 (b) M.P.O. Act & Section 3 of P.D.P.P. Act

(iii) Dulal Mandal S/o. Lt. Muruli Mandal of village Jamadargram P.S. Barjora Dist. Bankura shown arrested on 16/03/22 (U/S. 143/447/341/186/506 I.P.C) and he is involved in c/w. Barjora P.S. Case No. 45/22 Date 11.03.2022 U/S 147/148/149/447/188/353/332/337/308 I.P.C. & 9 (b) M.P.O. Act & Section 3 of P.D.P.P. Act

(iv) Aditya Bhuin S/o. Tarapada Bhuin of village Jamadargram P.S. Barjora Dist. Bankura has surrendered before Ld. Court on 29/03/22 and released on bail on the same day. (U/S. 143/447/341/186/506 I.P.C) and he is involved in c/w. Barjora P.S. Case No. 45/22 Date 11.03.2022 U/S 147/148/149/447/188/353/332/337/308 I.P.C. & 9 (b) M.P.O. Act & Section 3 of P.D.P.P. Act

(v) Sanjib Das S/o. Budhan Das of village Jamadargram P.S. Barjora Dist. Bankura has surrendered before Ld. Court on 29/03/22 and released on bail on the same day. (U/S. 143/447/341/186/506 I.P.C) and he is involved in c/w. Barjora P.S. Case No. 45/22 Date 11.03.2022 U/S 147/148/149/447/188/353/332/337/308 I.P.C. & 9 (b) M.P.O. Act & Section 3 of P.D.P.P. Act

Submitted
Jayanta Mondal,
A.S.I. Jayanta Mandal
Barjora P.S.
Dist. Bankura
Dt 31.03.22

Certified to be true

Inspector
Barjora P.S.
Dist.- Bankura



21

FIRST INFORMATION REPORT

04966

Information of a cognizable crime reported under section 154 Cr. P.C., at P.S.
 Dist. Bankura Sub-Divn. Barjora PS Barjora Year 2022 FIR No. 45/22 Date 11.03.2022
 (i) Act IPC Sections 147/148/149/447/188 (ii) Act IPC Sections 353/332/337/308
 (iii) Act IPC Sections IPC Other Acts & Sections 09(b) M.P.O. Act and 3 of P.D.P.P. Act
 (a) General Diary Reference Entry No. 519 Time 19.45 hrs
 (b) Occurrence of Offence: Day Friday Date 11.03.2022 Time Since after 16.30 hrs
 (c) Information Received Date 02.11.03.2022 Time 19.45 hrs
 G.D. No. 519 At the Police Station: Barjora

4. Type of information: Written/Oral Written (Typed)
 5. Place of Occurrence: (a) Direction and Distances from P.S. 0.2 KM approx
 (b) Address At the premises of Tansa Damodar Coal Mining Pvt. Ltd. under Durgapur Project
limited (part of West Bengal Enterprise) of Barjora P.S. Dist. Bankura
 (c) In case outside limit of this Police Station, then the name of P.S. NA
 District Bankura

6. Complaint/Informant:
 (a) Name Kalyan Prasad Misra, ASI of Police
 (b) Father's/Husband's Name Not noted
 (c) Date/Year of Birth Not noted
 (d) Nationality Indian
 (e) Address Barjora P.S. Dist. Bankura

7. Details of Know/Suspected/Unknown/Accused with full particulars 1 Ashoke Paul S/O Mr. Nangar Paul 2
Bachhu Paul S/O Sahadeb Paul 3 Arup Paul S/O Payal
Paul 4 Bapi Paul S/O Madharam Paul 5 Debasish Sukul
6 Mansu S/O Kajal Sukul 7 Dulal Mandal S/O: Muruli Mondal
8 Aditya Bheui S/O Tarakada Bheui 9 Sanjit Das S/O Sudhan
Das S/O of Jamallangram PS Barjora Dist. Bankura
and others

8. Reasons for delay in reporting by complaint/informant NA
 9. Particulars of properties stolen/Involved: (attach separate sheet, if required): NA

10. Total value of Properties stolen/Involved: NA
 11. Inquest report/U.D.: Case No., If any: NA
 12. FIR Contents: (Attach separate sheet, if required) The original written (Typed) complaint of
the complainant which is treated as FIR is attached here with
 13. Action taken: Since the above report reveals commission of offence(s) w/s 147/148/149/447/188/353/332/
337/308 IPC and 09(b) M.P.O. Act and 3 of P.D.P.P. Act

registered the case and took up the investigation / directed SI, Dip. K. Nandi of Barjora P.S.
with all expeditious the case to take up the investigation
 transferred to P.S. Barjora On point of jurisdiction. FIR read over to the complain/ informant
 admitted to be correctly recorded and a copy given to the complaint / Informant free of cost.

Kalyan Prasad Misra
(PS)
 Signature/ Thumb Impression of
 the Complainant/ Informant

(Signature)
 Signature of the officer-in-charge, Police Station with
 Name : Madhab Ch. Nandi
 Rank : SI of Police, Barjora P.S.
 Number if any : Inspector-in-charge
Barjora P.S.
Dist. - Bankura

Certified to be true
(Signature)
 Inspector-in-charge
 Barjora P.S.
 Dist. - Bankura



To
The Inspector in Charge
Barjora Police Station,
Bankura

Subject: Prayer for registering a cog case.

Sir,

In producing herewith the arrested accused persons namely 1) Ashoke Paul S/o Lt. Nangar Paul, 2) Bachhu Paul S/o Sahadeb Paul 3) Arup Paul S/o Pagal Paul 4) Bapi Paul S/o Magaram Paul 5) Debasish Sukul S/o Mansa S/o Kajal Sukul 6) Dulal Mondal S/o Lt. Muruli Mondal all of Vill- Jamadargram, P.S- Barjora, Dist- Bankura along with seized articles viz 1) 07(seven) numbers of black stone 2) 04(four) pieces of bamboo stick length about 4.5 ft 3) 02(two) numbers of Katari 4) 04 (four) numbers of Iron rods length about 5 fts. 5) One Black colour Bajaj Pulsar Motor Cycle bearing Reg. No. WB 68AF/ 4313. I beg to submit that today i.e on 11.03.2022 at 15:55 hours I, ASI Kalyan Prasad Misra with accompanying force vide Barjora P.S C.C No. 612/22 Dtd- 11.03 2022 left for performing special law and order duty at the premises of Trans Damodar Coal Mining Pvt. Ltd. under the Durgapur Project Limited (Government of West Bengal Enterprise) of Barjora P.S. Dist- Bankura as per order after receiving a written intimation from said Coal Mines authority with a request for seeking police assistance to start transportation of Coal from Trans Damodar Coal Mines, Barjora to DPL for Power Plant of DPL. At about 16:25 hours we reached at the premises of Trans Damodar Coal Mines and noticed that all the work of Coal Mines including transportation has been stopped. On being asked the official staffs of Trans Damodar Coal Mines stated that some villagers of Jamadargram under Barjora P.S forcibly stopped all the mining operation including transportation of Coal to Power Station of DPL being a public utility service. Thereafter, in the intervention of Police, authorities of said Coal Mine started the transportation of Coal. After a short time of transportation, suddenly 30/35 villagers of Jamadargram being armed with lathi, iron rod and deadly weapons entered inside the premises of Trans Damodar Coal Mine illegally and was about to stop the Mining activity including transportation. Police tried to convince them but they become furious and assaulted Police and also started throwing black stones targeting Police with a view to cause injuries and damaged one Police vehicle. When they throwing stones targeting police at that time few people of Trans Damodar coal mines were present there. Some police personnel received injuries over their bodies. As such the mob blocked the on duty Police personnel from discharging their Govt. duty. Next time, other senior officers along with force reached at the spot and with their active participation situation was normalized. Within this period most of the offenders fled away. All the injured Police personnel were medically treated. Finally the above noted accused persons were arrested from the spot and seized black stones, iron rods, lathi, Katari etc. after making proper seizure list duty signed by the witnesses as well as accused persons. On interrogation they stated that one Aditya Bhui S/o Tarapada Bhui and Sanjib Das S/o Budhan Das both of village Jamadargram, PS Barjora, Dist Bankura and others were also involved in this incident.

Therefore, I am praying to your good self that a specific case under proper section of law may kindly be registered against the above noted arrested accused persons and 20/25 others and arranged its regular investigation.

Enclosure: -

- (i) Seizure List.
- (ii) Memos of Arrest

Date: 11/06/2022

Received on 11.03.22 at 19:45hr
and started Barjora P.S case no.
45/22 dt. 11.03.22 U/S 147/148/149/
447/188/333/332/337/308 P.P.C &
9(b) MPO Act and 3 of PDPP Act

Yours faithfully
Kalyan Prasad Misra
Kalyan Prasad Misra
A. S.I of Police
Barjora P.S

11.3.22
Inspector-in-charge
Barjora P.S.
Dist- Bankura

Certified to be true

07/03/25
Inspector-in-charge
Barjora P.S.
Dist- Bankura



CHARGE SHEET/FINAL REPORT
(Under Section 173 Cr. P.C.)

IN THE COURT OF LD. CHIEF JUDICIAL MAGISTRATE, SADAR COURT BANKURA

1. Dist - Bankura PS - Barjora Year - 2022 FIR No. 45/22 Dated: 11.03.2022
2. Final Report / Charge Sheet No. 48/22 3. Date: 29.04.2022
3. (i) Act I.P.C Section: 147/148/149/447/188/353/332/337/308
 (ii) Act MPO Section 9(b)
 (iii) Act PDPP Section 3
 (iv) Other Acts & Section: - X
4. Type of Final Form/ Report: Charge Sheet / Not Charge Sheeted for want of evidence / FRT Undetected / FRT Untraced / FRT offence abated / FRT Unoccurred: Charge Sheet
5. I.L.R. Unoccurred - False / Mistake of Fact / Mistake of Law / Non-cognizable / Civil Nature:
6. If Charge Sheet Original / Supplementary: Original
7. Name of the I.O. Dilip Kumar Nath Rank - S.I of Police, Barjora PS, District- Bankura.
8. (a) Name of Complainant / Informant: ASI Kalyan Prasad Misra of Barjora P.S, Dist Bankura
 (b) Father's/ Husband's Name: - Lt. Kiriti Bhusan Misra
9. Details of Properties / Articles / Documents recovered / seized during investigation and relied upon (separate list can be Attached, if necessary)

Sl No.	Property Description	Estimated Value (In Rs)	PS Property Register No.	From who / where Recovered or seized	Disposal
1	i) One bamboo stick length approx 4.5 ft. ii) One iron rod length approx 5 feet. iii) 07 pieces of black stone in different shape. iv) 03 pieces of bamboo sticks. v) 03 pieces of iron rod. vi) 02 pieces of wooden butt fitted katari. vii) One black colour Bajaj Pulsar m/cycle bearing no. WB6SAF-4313	-	74/22	On 11.03.2022 ASI Kalyan Prasad Misra seized the side noted articles from the P.O.	SL no. (vii) as per order of Ld. Court returned to the accused Bachhu Pal. Disposal order may kindly be passed after trial of the case.

10. A. Number of accused persons charge - sheeted: - 08 (Eight)
11. B. Number of accused persons not charge - sheeted: - Nil
12. Particulars of accused persons charge - sheeted: -
 (Use separate sheet for each accused)
 Sl No. 1 Name: Ashoke Paul Whether verified: - Yes
 (ii) Father's / Husband's Name: - Lt. Nangar Paul (iii) Date / Year of Birth: - 40 years...
 (iv) Sex: - Male
 (v) Nationality: - Indian (vi) Passport No. - x Date of Issue
 Place of Issue - x (vii) Religion Hinduism - X (viii) Whether SC / ST - X
 (ix) Occupation: - Cultivation (x) Address: - Village: - Jamadargram, P.S Barjora, Dist Bankura
 Whether verified no. - x (xi) Provisional Criminal No. - x
 (xii) Regular Criminal No. (If Known) - x (xiii) Date of Arrest: - arrested on 11.03.2022
 (xv) Date of release on bail: - X (xvi) Date on which forwarded to court: - Forwarded before Ld. Court on 12.03.2022
 (xvii) Under Acts & Sections - 147/148/149/447/188/353/332/337/308 IPC & 9 (b) MPO Act & 3 of PDPP Act.
 (xviii) Name(s) of bailers / Sureties and Address (s) - X
 (xix) Previous convictions with case reference: - NA
 (xx) Status of the accused:-
 Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed Offender: -

Certified to be true
 Inspector 07/13/25
 Bankura P.S.
 Dist - Bankura

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Particulars of accused persons not Charge Sheeted (suspect):

(Separate sheet for each suspect)

SI No. (i) Name x Whether verified x

(ii) Father's / Husband's Name x

(iii) Date / Year of Birth x (iv) Sex x (v) Nationality x

(vi) Passport No. x Date of Issue x Place of Issue x

(vii) Religion x (viii) Whether SC/ ST x (ix) Occupation x

(x) Address x

Whether verified x (xi) Provisional Criminal No. x

(xii) Suspicion Approved: Yes / No

(xiii) Status of the accused (suspect) : Bailed by Police / Bailed by Court / in Judicial Custody / Not arrested x

(xiv) Under Acts and Sections x

(xv) Any Special remarks including reasons for not charge sheeting: x

14. Particulars of witnesses to be examined:

Sl. No.	Name	Father's / Husband's Name	Date / Year of Birth	Occupation	Address	Type of evidence to be tendered
1	2	3	4	5	6	7
1	ASI Kalyan Prasad Misra	Lt. Kiriti Bhusan Misra	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Complainant
2	Nisith Kumar Mukhopadhyay	Lt. Sachi Dulal Mukhopadhyay	-	Service	Advisor Security, Durgapur project Limited, Durgapur-1, SDIST, Paschim Bardhaman	Witness
3	Prabir Kumar Dutta	Lt. Bijoy Kumar Dutta	57 Yrs	Security in charge of Trans Damodar Coal Mines, Barjora	of Bangla, P.S Indpur, Dist Bankura	Seizure witness
4	Suman Mukherjee	Lt. Gobardhan Mukherjee	34 Yrs	Security supervisor of Trans Damodar Coal Mines, Barjora	of village+ P.O Pairachali, P.S Punch, Dist Purulia	Seizure witness
5	Suman Gayen	Lt. Tribhanga Gayen	21 Yrs	Service	vill- Jabla, P.O Pratappur, P.S Taldangra, Dist Bankura	Witness
6	Dr. Rupam Singh	-	-	Doctor	Medical Officer of Barjora Super Speciality Hospital), P.S Barjora, Dist Bankura	Medical Officer
7	Dr. Chandan Kumar Shill	-	-	Doctor	Medical Officer of Barjora Super Speciality Hospital), P.S Barjora, Dist Bankura	Medical Officer
8	Dr. Samidh Suddha Dutta	-	-	Doctor	Medical Officer of Barjora Super Speciality Hospital), P.S Barjora, Dist Bankura	Medical Officer
9	C/1277 Sunil Tudu	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Seizure witness

15. If FR is false, indicate action taken or proposed to be taken U/S 182/211 IPC x

16. Result of Laboratory / Analysis x

17. Brief Fact of the Case (add separate sheet, if necessary): The brief fact of the Case is already noted in F.I.R. On the basis of the Court complaint of complainant, started Barjora P.S case No. 45/22 dated 11.03.2022 U/S U/S 147/148/149/447/188/353/332/337/308 I.P.C and 9 (b) MPO Act & 3 of PDPP Act and endorsed to me for its investigation.

Despatched at a.m./p.m.

Forwarded by Inspector-in-Charge

(Signature)
01.05.24

Name:- ARNAB GUHA
Rank -INSPECTOR OF POLICE,
I/C BARJORA P.S.

Signature of the Investigation Officer
(Signature)
Submitting the Final Report / Charge Sheet
Name:-Dilip Kumar Nath
Rank: - S.I of police,
Barjora P.S, Bankura
dated 29.04.22

Inspector-In-charge
Barjora P.S.
Dist.- Bankura

Certified to be true
(Signature)
Inspector
Barjora P.S.
Dist.- Bankura

During investigation visited the P.O as shown by the complainant, drew rough sketch map of the P.O with its index. Then examined available witnesses and recorded their statement U/S 161 Cr.P.C. During investigation it revealed that the accused persons are assembled at Trans Damodar Coal mines and wrongfully restrains the Trans Damodar official staff due to their various demands. While the accused persons and other surrounding the official staff the authority of Trans Damodar inform to Barjora Police to rescue them. Thereafter, the officer's and force went there to rescue the official authority of Trans Damodar Coal mines. The Police request the mob to leave the place and came to office to conversation with their demands but they pay no heed and throwing bricks bat and assaulted the Police personals by bamboo Lathi, iron rod, Katari and black stone. Police personals also injured. Then arrest six accused persons from the mob and others fled away. Later they disclosed their identity. Also seized one motor cycle bearing registration no. WB68AF/4313 from the P.O. Then forwarded the arrested accused persons before Ld. Court under proper police escort along with all relevant papers. Collect injury report from Barjora SSH, Bankura in respect of injured Police staff and the employs of Trans Damodar Coal mines Later as per order of Ld. Court seized motor cycle returned to F.I.R named accused Bachhu Pal. Several date and time raid was conducted to arrest the rest F.I.R named accused Aditya Bhui and Sanjib Das but to no good.

Thus, a prima facie charge U/S 147/148/149/447/188/353/332/337/308 I.P.C and 9 (b) MPO Act & 3 of PDPP Act has well been established against F.I.R named accused persons i) Ashoke Paul ii) Bachhu Paul iii) Arup Paul iv) Bapi Paul v) Debasish Sukul vi) Dulal Mondal vii) Aditya Bhui and viii) Sanjib Das all of village Jamadargram, P.S Barjora, Dist Bankura in this Case.

I brought this Case to my I/C, on gone through the Case docket who pleased to enough and directed me to submit Charge sheet of this Case. So I took up this Case for disposal.

So, in persuasion to the opinion of my superior I am submitting C.S vide Barjora P.S C.S No. 48/22 date 29.04.2022 U/S 147/148/149/447/188/353/332/337/308 I.P.C and 9 (b) MPO Act & 3 of PDPP Act against F.I.R named accused persons i) Ashoke Paul S/o Lt. Nangar Paul ii) Bachhu Paul S/o Sahadeb Paul iii) Arup Paul S/o Pagal Paul iv) Bapi Paul S/o Magaram Paul v) Debasish Sukul @ Manasa S/o Kajal Sukul vi) Dulal Mondal S/o Lt. Muruli Mondal vii) Aditya Bhui S/o Tarapada Bhui and viii) Sanjib Das S/o Budhan Das all of village Jamadargram, P.S Barjora, Dist Bankura to face the trial in the open Court of law. Further I pray before your kind honour that issued notice or W/A against F.I.R named accused Aditya Bhui and Sanjib Das to compel them surrendered before Ld. Court or Police.

All witness as noted in column no. 14 may kindly be summoned through their proper channel to prove the case at the time of trial.
Result of the investigation is being informed to the Complainant.

Contd. Col. No. 12

SI No.2 Name:Bachhu Paul..... Whether verified: -Yes.....
(ii) Father's / Husband's Name: -Sahadeb Paul.....(iii) Date / Year of Birth: -31 years...
(iv) Sex: -Male.....
(v) NationalityIndian..... (vi) Passport No.x..... Date of Issue
Place of Issuex..... (vii) Religion Hinduism.....X..... (viii) Whether SC /ST.....X.....
(ix) Occupation: -Cultivation.....(x) Address: -Village: - Jamadargram, P.S Barjora, Dist Bankura
Whether verified no.x..... (xi) Provisional Criminal No.x.....
(xii) Regular Criminal No. (If Known)x..... (xiii) Date of Arrest: - arrested on 11.03.2022
(xv) Date of release on bail: -X..... (xvi) Date on which forwarded to court: - Forwarded before Ld. Court on

12.03.2022.
(xvii) Under Acts & Sections ... 147/148/149/447/188/353/332/337/308 IPC & 9 (b) MPO Act & 3 of PDPP Act.
(xviii) Name(s) of bailers / Sureties and Address (s).....X.....
(xix) Previous convictions with case reference: NA.
(xx) Status of the accused:-
Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed Offender:

SI No.3 Name:Arup Paul..... Whether verified: -Yes.....
(ii) Father's / Husband's Name: -Pagal Paul.....(iii) Date / Year of Birth: -31 years...
(iv) Sex: -Male.....
(v) NationalityIndian..... (vi) Passport No.x..... Date of Issue
Place of Issuex..... (vii) Religion Hinduism.....X..... (viii) Whether SC /ST.....X.....
(ix) Occupation: -Cultivation.....(x) Address: -Village: - Jamadargram, P.S Barjora, Dist Bankura
Whether verified no.x..... (xi) Provisional Criminal No.x.....
(xii) Regular Criminal No. (If Known)x..... (xiii) Date of Arrest: - arrested on 11.03.2022
(xv) Date of release on bail: -X..... (xvi) Date on which forwarded to court: - Forwarded before Ld. Court on

12.03.2022.
(xvii) Under Acts & Sections ... 147/148/149/447/188/353/332/337/308 IPC & 9 (b) MPO Act & 3 of PDPP Act.
(xviii) Name(s) of bailers / Sureties and Address (s).....X.....
(xix) Previous convictions with case reference: NA.
(xx) Status of the accused:-
Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed Offender:

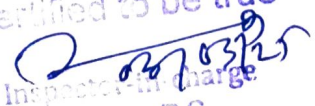
Certified to be true
Inspector
Barjora P.S.
Dist.- Bankura

SI No.4 Name:**Bapi Paul**..... Whether verified: -Yes.....
 (ii) **Father's / Husband's Name**: -**Magaram Paul**.....(iii) **Date / Year of Birth**: -23 years...
 (iv) **Sex**: -**Male**.....
 (v) **Nationality****Indian**..... (vi) **Passport No.**x..... **Date of Issue**
 Place of Issuex..... (vii) **Religion** Hinduism.....X..... (viii) **Whether SC /ST**.....X.....
 (ix) **Occupation**: -**Cultivation**.....(x) **Address**: -Village: - **Jamadargram, P.S Barjora, Dist Bankura**
 Whether verified no.x..... (xi) **Provisional Criminal No.**x.....
 (xii) **Regular Criminal No. (If Known)**x..... (xiii) **Date of Arrest**: - **arrested on 11.03.2022**
 (xv) **Date of release on bail**: -X (xvi) **Date on which forwarded to court**: - **Forwarded before Ld. Court on 12.03.2022.**
 (xvii) **Under Acts & Sections** ... **147/148/149/447/188/353/332/337/308 IPC & 9 (b) MPO Act & 3 of PDPP Act.**
 (xviii) **Name(s) of bailers / Sureties and Address (s)**.....X.....
 (xix) **Previous convictions with case reference**: **NA.**
 (xx) **Status of the accused**:-
Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed Offender:

SI No.5 Name:**Debasish Sukul @ Mansa**..... Whether verified: -Yes.....
 (ii) **Father's / Husband's Name**: -**Kajal Sukul**.....(iii) **Date / Year of Birth**: -28 years...
 (iv) **Sex**: -**Male**.....
 (v) **Nationality****Indian**..... (vi) **Passport No.**x..... **Date of Issue**
 Place of Issuex..... (vii) **Religion** Hinduism.....X..... (viii) **Whether SC /ST**.....X.....
 (ix) **Occupation**: -**factory worker**.....(x) **Address**: -Village: - **Jamadargram, P.S Barjora, Dist Bankura**
 Whether verified no.x..... (xi) **Provisional Criminal No.**x.....
 (xii) **Regular Criminal No. (If Known)**x..... (xiii) **Date of Arrest**: - **arrested on 11.03.2022**
 (xv) **Date of release on bail**: -X (xvi) **Date on which forwarded to court**: - **Forwarded before Ld. Court on 12.03.2022.**
 (xvii) **Under Acts & Sections** ... **147/148/149/447/188/353/332/337/308 IPC & 9 (b) MPO Act & 3 of PDPP Act.**
 (xviii) **Name(s) of bailers / Sureties and Address (s)**.....X.....
 (xix) **Previous convictions with case reference**: **NA.**
 (xx) **Status of the accused**:-
Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed Offender:

SI No.6 Name:**Dulal Mondal**..... Whether verified: -Yes.....
 (ii) **Father's / Husband's Name**: -**Lt. Muruli Mondal**.....(iii) **Date / Year of Birth**: -38 years...
 (iv) **Sex**: -**Male**.....
 (v) **Nationality****Indian**..... (vi) **Passport No.**x..... **Date of Issue**
 Place of Issuex..... (vii) **Religion** Hinduism.....X..... (viii) **Whether SC /ST**.....X.....
 (ix) **Occupation**: -**Cultivation**.....(x) **Address**: -Village: - **Jamadargram, P.S Barjora, Dist Bankura**
 Whether verified no.x..... (xi) **Provisional Criminal No.**x.....
 (xii) **Regular Criminal No. (If Known)**x..... (xiii) **Date of Arrest**: - **arrested on 11.03.2022**
 (xv) **Date of release on bail**: -X (xvi) **Date on which forwarded to court**: - **Forwarded before Ld. Court on 12.03.2022.**
 (xvii) **Under Acts & Sections** ... **147/148/149/447/188/353/332/337/308 IPC & 9 (b) MPO Act & 3 of PDPP Act.**
 (xviii) **Name(s) of bailers / Sureties and Address (s)**.....X.....
 (xix) **Previous convictions with case reference**: **NA.**
 (xx) **Status of the accused**:-
Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed Offender:

SI No.7 Name:**Aditya Bhui**..... Whether verified: -Yes.....
 (ii) **Father's / Husband's Name**: -**Tarapada Bhui**.....(iii) **Date / Year of Birth**: -X.....
 (iv) **Sex**: -**Male**.....
 (v) **Nationality****Indian**..... (vi) **Passport No.**x..... **Date of Issue**
 Place of Issuex..... (vii) **Religion** Hinduism.....X..... (viii) **Whether SC /ST**.....X.....
 (ix) **Occupation**: -X.....(x) **Address**: -Village: - **Jamadargram, P.S Barjora, Dist Bankura**
 Whether verified no.x..... (xi) **Provisional Criminal No.**x.....
 (xii) **Regular Criminal No. (If Known)**x..... (xiii) **Date of Arrest**: - **Not arrested**
 (xv) **Date of release on bail**: -X (xvi) **Date on which forwarded to court**: -X.....
 (xvii) **Under Acts & Sections** ... **147/148/149/447/188/353/332/337/308 IPC & 9 (b) MPO Act & 3 of PDPP Act.**
 (xviii) **Name(s) of bailers / Sureties and Address (s)**.....X.....
 (xix) **Previous convictions with case reference**: **NA.**
 (xx) **Status of the accused**:-
Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Absconding / Proclaimed Offender:

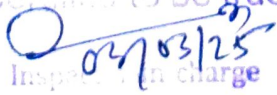
Certified to be true

 Inspector in Charge
 Barjora P.S.
 Dist - Bankura

SI No.8 Name: Sanjib Das Whether verified: Yes
 (ii) Father's / Husband's Name: Budhan Das (iii) Date / Year of Birth: X
 (iv) Sex: Male
 (v) Nationality Indian (vi) Passport No. X Date of Issue
 Place of Issue X (vii) Religion Hinduism X (viii) Whether SC /ST X
 (ix) Occupation: X (x) Address: -Village: Jamadargram, P.S Barjora, Dist Bankura
 Whether verified no X (xi) Provisional Criminal No. X
 (xii) Regular Criminal No. (If Known) X (xiii) Date of Arrest: Not arrested
 (xv) Date of release on bail: X (xvi) Date on which forwarded to court: X
 (xvii) Under Acts & Sections ... 147/148/149/447/188/353/332/337/308 IPC & 9 (b) MPO Act & 3 of PDPP Act.
 (xviii) Name(s) of bailers / Sureties and Address (s) X
 (xix) Previous convictions with case reference: NA
 (xx) Status of the accused:-
 Forwarded / Bailed by Police / Bailed by Court / In Judicial Custody / Abscinding / Proclaimed Offender:

Contd Col. No. 14

SI No.	Name	Father's / Husband's Name	Date / Year of Birth	Occupation	Address	Type of evidence to be tendered
1	2	3	4	5	6	7
10	C/808 Chittaranjan Roy	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Seizure witness
11	C/1419 Dulal Ch. Baral	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Seizure witness
12	NVF/0138 Bhaskar Mahato	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Seizure witness
13	NVF/0189 Mrinal Singh	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Seizure witness
14	C/1759 Kajal Rana	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Injured
15	PLSI Sreeparna Kundu	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Injured
16	LC/1894 Chandra Pandey	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Injured
17	LC/1535 Soma Mondal	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Injured
18	LC/1440 Afsara Khatun	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Injured
19	NVF/0661 Asit Mondal	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Injured
20	CVF Santanu Pandey	-	-	West Bengal Police	Of Barjora P.S, Dist Bankura	Injured
21	S.I Madhab Ch. Nandi	-	-	West Bengal Police	Barjora P.S, Dist Bankura	R.O
22	S.I Dilip Kumar Nath	-	-	West Bengal Police	Barjora P.S, Dist Bankura	I.O

Submitted
 Dilip Kumar Nath
 S.I. of Police
 Barjora P.S, Dist- Bankura
 Date 29.04.2022

Certified to be true

 Insp. in charge
 Barjora P.S.
 Dist - Bankura

BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH,
KOLKATA



ORIGINAL APPLICATION
NO.04/2025/EZ

In The Matter of:

Budhan Maji

... Applicant

Versus

The State of West Bengal & Ors.

... Respondent(s)

SCOUNTER AFFIDAVIT ON
BEHALF OF THE RESPONDENT
NUMBER 11, THE INSPECTOR-
IN-CHARGE, BARJORA POLICE
STATION, DISTRICT BANKURA

SIBOJYOTI CHAKRABARTI
Advocate
For The State of West Bengal

Email: subho.advocate@gmail.com
(M): 9007035534.